

File No.1-1415/FSSAI/Imports/2015  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Imports Division)  
**FDA Bhavan, Kotla Road, New Delhi-110 002**

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Dated, the 13<sup>th</sup> August, 2015

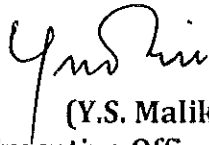
**ORDER**

**Subject: Notification of FSSAI's Authorised Officer for Ranaghat and Gede Land Customs Stations under Section 47(5) of FSS Act 2006 - reg.**

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Food Authority has a mandate of ensuring safety of food items imported into the country.

2. In terms of provisions contained in Section 25 read with section 47(5) of FSS Act, 2006, **Sri B.K. Mondal** (Assistant Commissioner), Customs is hereby notified as the **Authorised Officer** for the jurisdiction of **Ranaghat and Gede Land Customs Stations** for imported food clearance from the date of order till further orders. The address and contact details of Authorised Officer are given below:

<b>Sri B.K. Mondal</b> <b>Authorised Officer (Ranaghat and Gede Land Customs Station)</b>	
Food Safety and Standards Authority of India (A Statutory Authority established under the Food Safety & Standards Act, 2006) Regional Office- Eastern Region	
Ranaghat RS PO-Ranaghat RS Distt- Nadia - 741002	VPO- Gede Nadia

  
(Y.S. Malik)  
Chief Executive Officer